

Fast Track Courts for Crimes Against Women

The government in Chhattisgarh has decided to set up fast track courts in all districts to deal with pending cases of violence against women and those cases involving women as accused.

The cabinet has decided to constitute fast-track courts in all the districts to sort out cases of violence against women and criminal cases pending against women. This will ensure speedy justice to women.”


The government, since the past one year, has been facing flak for rising incidents of crime against women and this step is likely to put the pressure on the perpetrators of such crime.

16 fast courts will be established -- one each in every district, the five temporary fast track courts functioning for the last three months would also be made permanent.

For More Information:-

<http://pib.nic.in/feature/feyr2001/fmay2001/f010520012.html>

SITTING JUDGE

S.N.	PHOTO	JUDGE NAME	DESIGNATION	PHONE NO.	JOINING DATE
1		Mr. Shakti Singh Rajput	Judge, Fast Track Court Rajnandgaon	07744-281108	27-08-2016